

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

PRESENT: SHRI V. NALLASENAPATHY
MEMBER (TECHNICAL)

PRESENT: SHRI B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL)

Attendance-cum-order sheet in the case of M/s. Oil Tools International Pvt. Ltd. & Ors.
CA No. 178/2015 in CP No. 44/2015 u/s 397-398 DATE: 08.07.2016 TIME: 10.30 A M

| SR. NO | NAME | DESIGNATION | SIGNATURE |
|--------|--|---|-------------|
| 1 | Adv. Rahul Chitnis instructed by Adv. Vidyut Nair for Resp No. 5 | Advocate | Vidyut Nair |
| 2) | Mr. Vivek Kohli Ms. Anubha Singh Mr. Hemant Telkar | Advocate for Petitioner | James Singh |
| 3) | CS Anshul Bhatt | Company Secretary for Res. No 1 to 4 | For |

Order

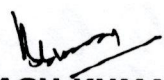
C.A. No. 178/397-398/NCLT/MB/MAH/2015
In
C.P No. 44/397-398/NCLT/MB/MAH/2015

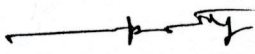
1. Having both the Parties, agreed to make their submission in the main Petition, they are hereby directed to file written submissions before final hearing, enabling this bench to take the help of the written submissions filed by the either sides at the time of the final hearing.

As to the Applications pending, this bench will look into those Applications if at all hearing of those Applications is ⁱⁿ need of disposal of main petition pending before this bench.

3. The parties are directed to file their written submissions on or before 22nd July, 2016.

4. List this matter for hearing on 26th & 27th July, 2016 at 10.30 a.m. for hearing.


B.S.V. PRAKASH KUMAR
Member (Judicial)


V. NALLASENAPATHY
Member (Technical)

Dated: 8th July, 2016.